

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)****CAUSE LIST****Central Zonal Bench****Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills****Date: 22<sup>nd</sup> September, 2015****TIME: 10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR ADMISSION</b>				
1.	Original Application No. 84/2015(CZ)	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv.	
2.	Original Application No. 78/2015(CZ) <b>W.P.No.18183/2014</b>	Medha Patkar Vs. State of M.P. & 8 Ors.	Ms. Medha Patkar, Applicant	
3.	Original Application No. 81/2015(CZ)	Shridhar Shivaraman Vs. Govt. Of M.P. & Ors.	Mr. Shridhar Shivaraman, Applicant	
<b>FOR HEARING</b>				
4.	Appeal No. 08/2015(CZ)	Steel Authority of India Vs. Appeal Committee & Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv.	
5.	Original Application No. 119/2014(CZ)	Shrikant Kate Vs. State of M.P. & 5 Ors.	Mr. Enosh George Carlo, Adv. for Applicant Mr. Devendra Sharma, Adv. Mr. Shrey Raj Saxena Adv. Mr. G.K. Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
6.	Appeal No. 45/2015(CZ)	Brij Mohan Singh Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shreyraj Saxena, Adv.	
7.	Appeal No. 41/2015(CZ) <b>(M.A.No.320/15)</b> <b>(M.A.No.321/15)</b>	Abhinay Singh Thakur Vs. State of M.P.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv.	
8.	Original Application No. 06/2014(CZ)	Bio Diversity Management Committee Vs. Union of India & Ors.	Mr. Deepesh Joshi, Adv Mr. Om. S. Shrivastava, Adv. for R-1 & 9 Mr. Sachin K. Verma, Adv.	
9.	Original Application No. 26/2014(CZ)	Sheikh Altaf & 11 Ors Vs. State of M.P. & 6 Ors.	Dr. Manoj kumar Agarwal, Adv. Mr. Shrey Raj Saxena, Adv. Mr. V.K. Saxena, Adv. Mr. Mohan lal Prajapati, Adv. Mr. Rahul Sharma, Adv.	
10.	Original Application No. 12/2015(CZ)	Peeyush jain Vs. Parenteral Drugs(India) Ltd. & 14 Ors.	Mr. R.S. Verma Adv. Mr. Vijayesh Atre, Adv. Mr. Yatish Laad, Adv. Ms. Deepali Garhewal, Adv.	
11.	Original Application No. 40/2014(THC)(CZ)	Lakhan Singh Dhurve Vs. State of M.P. & 4 Ors.	Mr. Arun Gautam Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoriya Adv. for R-4	

12.	Original Application No. 158/2014(CZ) <b>(M.A.No.244/15)</b> <b>(M.A.No.245/15)</b> <b>(M.A.No.246/15)</b> <b>(M.A.No.328/15)</b> <b>(M.A.No.481/15)</b>	Prateek Singh Vs. Secretary, Govt. of MP, Mining Department & 8 Ors.	Mr. S.A. Sadhwani Adv. for Applicant Ms. Parul Bhadoria for MPPCB Mr. Om. Shankar Shrivastava Adv. Mr. Sachin K. Verma, Adv. R-1 to 7	
13.	Original Application No. 163/2014(CZ) <b>(M.A.No.327/15)</b> <b>(M.A.No.479/15)</b>	Shiva Corporation India Ltd. Vs. State of M.P. & 2 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv for R-2 Mr. Deepesh Joshi Adv. For R-3 Mr. Kamlesh Mandloi Adv. Mr. Shrey Raj Saxena, Adv.	
14.	Original Application No. 159/2013(CZ) <b>(M.A.No.480/15)</b> <b>(M.A.No.502/15)</b> <b>(M.A.No.503/15)</b>	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani Mr. L.B. Shashtri Adv. For R-7 Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. for R-8 & 9 Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. S.K.Lal, Adv. for MoEF	
15.	Original Application No. 48/2015(CZ)	Prajapita Brahmakumaris Ishwariya Vishwavidyala & Anr. Vs. State of M.P. & 4 Ors.	Mr. Shivendu Joshi, Adv.	
<b>FOR COMPLIANCE</b>				
16.	Original Application No. 22/2013(CZ) <b>(M.A.326/2015)</b>	B.L. Mishra Vs. Collector, Chhattarpur	Mr. Amit Tiwari, Adv. Mr. Sachin K. Verma, Adv. for R-1,2 Mr. Avinash Shukla Interveners: Mr. Vinod K. Tiwari, Adv.	

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